

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3238**

TO BE ANSWERED ON THE 24TH MARCH, 2021/ CHAITRA 3, 1943 (SAKA)

CYBER CRIMES IN DELHI

3238. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been a significant spike in cyber crimes in the country;

(b) if so, the steps taken in the last one year in this regard; and

(c) whether Government has compiled any data regarding such offences in Delhi?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): With the enhanced use of cyber space, the number of cyber crimes is also increasing. National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". Published reports are available till the year 2019. As per the data published by National Crime Records Bureau (NCRB), the details of cases, States/UTs wise including Delhi, registered under cyber crimes, during 2017-2019 are at Annexure.

'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs). The LEAs take legal action as per provisions of law against the offenders.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes; issuance of alerts/advisories; capacity building/training of law enforcement personnel/prosecutors/judicial officers; improving cyber forensic facilities; etc. The Central Government has also launched National Cyber Crime Reporting Portal, www.cybercrime.gov.in to enable citizens to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children.

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2017-2019

SL	State/UT	2017						2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	931	198	4	388	269	5	1207	243	10	522	412	14	1886	235	3	452	344	5
2	Arunachal Pradesh	1	0	0	0	0	0	7	0	0	0	0	0	8	0	0	1	0	0
3	Assam	1120	179	0	1261	726	0	2022	201	3	1730	224	3	2231	349	13	1636	733	13
4	Bihar	433	251	2	884	265	3	374	229	0	357	330	0	1050	288	4	1014	519	17
5	Chhattisgarh	171	78	9	128	127	9	139	78	3	118	109	3	175	94	13	139	136	19
6	Goa	13	4	0	1	6	0	29	2	1	3	3	1	15	20	0	3	25	0
7	Gujarat	458	190	0	472	437	0	702	334	0	786	647	0	784	447	0	1083	1064	0
8	Haryana	504	130	11	211	197	12	418	184	5	260	252	5	564	188	6	314	288	10
9	Himachal Pradesh	56	15	2	34	17	2	69	25	0	19	27	0	76	20	2	44	24	2
10	Jammu & Kashmir	63	11	0	17	12	0	73	14	0	19	19	0	73	18	0	22	22	0
11	Jharkhand	720	115	3	368	155	3	930	186	34	450	362	38	1095	344	19	402	568	19
12	Karnataka	3174	130	0	294	163	0	5839	139	1	378	198	1	12020	111	9	446	183	10
13	Kerala	320	144	8	240	159	9	340	203	8	298	256	12	307	176	2	220	214	2
14	Madhya Pradesh	490	349	7	544	548	9	740	575	19	735	808	25	602	405	18	659	531	24
15	Maharashtra	3604	720	11	1716	1196	10	3511	1052	10	2118	1449	22	4967	980	7	1739	1470	9
16	Manipur	74	0	0	25	0	0	29	0	0	8	0	0	4	0	0	8	0	0
17	Meghalaya	39	1	0	8	1	0	74	0	0	12	0	0	89	2	0	3	3	0
18	Mizoram	10	7	2	10	7	2	6	2	0	3	2	0	8	4	0	5	5	0
19	Nagaland	0	0	0	0	0	0	2	1	0	2	1	0	2	0	0	0	0	0
20	Odisha	824	143	1	200	200	1	843	219	0	254	284	0	1485	220	0	316	351	0
21	Punjab	176	60	2	223	111	2	239	80	5	258	118	7	243	90	5	259	118	9
22	Rajasthan	1304	184	5	374	357	5	1104	232	2	418	411	3	1762	312	35	571	556	41
23	Sikkim	1	0	0	0	0	0	1	1	0	1	1	0	2	1	0	3	2	0
24	Tamil Nadu	228	70	0	208	99	0	295	131	11	326	185	11	385	113	8	400	161	10
25	Telangana	1209	266	1	808	428	1	1205	480	0	699	601	0	2691	847	10	748	1564	11
26	Tripura	7	1	0	3	1	0	20	0	0	4	0	0	20	4	0	1	5	0
27	Uttar Pradesh	4971	1700	79	2726	2576	83	6280	2325	373	3437	3238	445	11416	3705	201	4324	5258	272
28	Uttarakhand	124	47	1	55	58	2	171	55	2	92	75	3	100	40	1	71	72	1
29	West Bengal	568	133	1	266	99	1	335	186	3	159	198	3	335	186	3	159	198	3
	TOTAL STATE(S)	21593	5126	149	11464	8214	159	27004	7177	490	13466	10210	596	44395	9199	359	15042	14414	477
30	A&N Islands	3	2	0	1	2	0	7	9	0	2	13	0	2	0	0	0	0	0
31	Chandigarh	32	13	1	30	20	1	30	13	3	13	13	3	23	9	5	14	14	6
32	D&N Haveli	1	1	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	1	0	0
34	Delhi	162	38	2	105	69	2	189	32	2	83	49	2	115	58	2	147	80	2
35	Lakshadweep	0	0	0	0	0	0	4	0	0	2	0	0	4	0	0	0	0	0
36	Puducherry	5	0	0	0	0	0	14	3	0	3	3	0	4	3	0	8	8	0
	TOTAL UT(S)	203	54	3	137	92	3	244	57	5	103	78	5	151	70	7	170	102	8
	TOTAL (ALL INDIA)	21796	5180	152	11601	8306	162	27248	7234	495	13569	10288	601	44546	9269	366	15212	14516	485

Source: Crime in India

Note : Due to non-receipt of data from West Bengal for 2019, Data furnished for 2018 has been used